

HIGH COURT OF SIKKIM

GANGTOK

No.: 25 /HCS

Date : 28/08/2025

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice, High Court of Sikkim, is hereby pleased to change the nomenclature of **Group'D'** staff(Office Attendant/Mali/Sweeper/Chowkidar/Residential Orderly/Sevak/Cook) as **Group 'D'(Multi-Tasking Staff)**, with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 7504-15 /ESTT/HCS

Date :

Copy to :-

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. Registrar, High Court of Sikkim
5. Registrar(Judicial Service), High Court of Sikkim
6. Central Project Coordinator, High Court of Sikkim
7. Secretary, Department of Personnel, Admn., Reforms & Training, Government of Sikkim
8. Additional Secretary, Home Department, Government of Sikkim for publication in the Government Gazette
9. All Section In-charge, High Court of Sikkim
10. Computer Cell, High Court of Sikkim
11. Notice Board,
12. Guard file, and
13. File.


Joint Registrar